

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS:: DELHI

E-TENDER NOTICE

TENDER ID NO : 2018_DDC_150402

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description:

Brief description of the scope of work:

- **Comprehensive Maintenance Contract of 181 (\pm 10/15) Power Inverter of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential office of Judicial Officer of Delhi Judiciary in Delhi and NCR, including replacement of Inverter Batteries where ever necessary and its re-installation in case of shifting of residence.**
- **Annual Maintenance contract of 12 (\pm 05/10) Power Inverter of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential offices of Judicial Officer of Delhi Judiciary in Delhi and NCR,(without replacement of batteries) and its re-installation in case of shifting of residence.**

List of Important dates:

Last date for downloading the Tender	06.06.2018 upto 04.00 PM
Last date and time for submission of Bid	06.06.2018 upto 04.00 PM
Opening date of Technical Bid	06.06.2018 at or after 04.15 PM
Opening date of Financial Bid	06.06.2018 at or after 04.30 PM
Last date for submission of EMD	06.06.2018 upto 04.00 PM
Estimated cost	Rs. 26,00,000/- (approx.)
EMD	Rs. 52,000/-

Method of Submission of Bids:

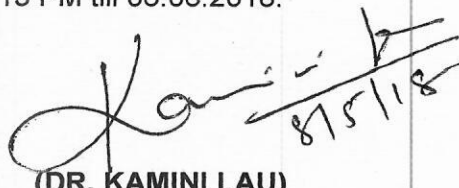
The tender should be submitted on-line by logging on the website portal of Govt. of NCT of Delhi <https://govtprocurement.delhi.gov.in> in the prescribed tender form.

Availability of Tender Documents :

The tender document may be downloaded from the said website portal of Govt. of NCT of Delhi i.e. <https://govtprocurement.delhi.gov.in>.

Other queries:

Bidders desirous of acquiring any other information relating to the nature and extent of work may approach the Caretaking Branch Room No. 305, 3rd Floor, Tis Hazari Courts, Delhi on any working day between 2.15 PM to 3.15 PM till 06.06.2018.



(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI

Most immediate
Out at once

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)::
TIS HAZARI COURTS:: DELHI**

No. 32230 /Purchase Cell/2018

Dated 09 MAY 2018

Copy of notice inviting tender (NIT) ID no. **2018_DDC_150402** is hereby forwarded to :-

1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.

for
Branch Incharge,
Purchase Cell, Tis Hazari Courts,
Delhi.

MR. KAMINI LAL
CHARPERSON PURCHASE COMMITTEE
ADOL. DISTRICT & SESSIONS JUDGE DELHI